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Rajya Sabha Unstarred Question No. 54 on 15th July, 1991.

Delhi — One (BPC) U.P. -Two (HPC/BPC)

## New tourism plans

942. SHRI R. T. GOPALAN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state: .

- (a) whether the Central Government have drawn up any new tourism plans for the current year; and
  - (b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MAD-HAV RAO SCINDIA): (a) and (b) The Ministry of Tourism has prepared its Annual Plan for the year 1991-92 which include schemes for strengthening of tourism infrastructure marketing and publicity, manpower and institutional development etc.

## Royalty on coal

943. SHRI R. T. GOPALAN: Will the Minister of COAL be pleased to state:

- estimated production (a) the of coal during 1990-91, State-wise;
- (b) the rate of royalty in force during the year and when it was last revised; and
- (0 -Group I Coals:
- (a) Coking Coal Steel Grade I Steel Grade II Washery Grade I

(c) the actual amount paid to Tamil Nadu on account of royalty during the last three years, year-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF COAL (SHRI S. B. NYAMAGOUDA): (a) State-wise production of coal during 1990-91 is given as under :-

(Fig. in million tonnes) (Provisional)

Name of the State	Coal Production
1. Andhra Pradesh	17.708
2. Assam	0.678
3. J&K .	0.015
4. Madhya Pradesh	65.361
5. Maharashtra .	16.848
6. Oiissa	16.212
7. Uttar Pradesh	10.320
8. Bihar	67.488
9. West Bengal •	17.002
TOTAL (An, INDIA)* .	211.632

- \*Does not include production in unorganised mines in Meghalaya.
- (b) The rates of royalty on coal were last revised on the 12th February, 1981. The rates of royalty in force during the year are as under:-
- Hand picked coal produced in Assam, Arunachal Pradesh, J Seven rupees Meghalaya and Nagaland.
- (ii) Group II Coaht

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- (a) Coking Coal Washery Grade II Coking Coal Washery Grade III
- (b) Semi-coking coal Grade I Semi-coking Coal Grade II
- (c) Non-coking coal Grade A j Non-coking coal Grade B
- (d) Ungraded R.O.M. Coal produced in Assam, Aruna-

chal Pradesh, Meghalaya and Nagaland

- (iii) Group III Coals: j
- (a) Coking Coal Washery Grade IV
- (b) Non-coking Coal Grade C
- (iv) Group IV Coals:

Non-coking coal Grade IV Non-coking coal Grade E

(v) Group V Coals: \|

Non-coking Coal Grade F Non-coking Coal Grade

(vi) Group VI Coals:

Coal produced in Andhra Pradesh (Singareni Collieries Company Ltd.)

(c) Levy of royalty on Lignite was notified for the first time with effect from 27-6-90. The rate of royalty has been stipulated as Rs. 2.50 per tonne as applicable to non-coking coal Grade 'F' and 'G' under Group V Coals. The royalty paid by Neyveli Lignite Corporation during the last three years was as under:-

1988-89... Nil
1989-90... Nil
1990-91 . . \*Rs. 226
Lakhs
(from 23-6-90

(from 23-6-90 to 31-3-91)

♦This amount includes Rs. 2.63 lakhs relating to quantity of lignite produced in March, 1991 and actually paid in April, 1991.

## Grounding of Westland helicopters

944. SHRI KRISHAN LAL SHAR-MA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the fleet of Westland helicopters was grounded a number of times during the past years;

Six rupees and fifty paise per r tonne.

Five rupees & fifty paise per per tonne.

> Fourrupees and thirty paise per J tonne.

y Two rupees and fifty paise per J

V Five rupees per tonne.

- (b) if so, the details thereof and the reasons therefor;
- (c) whether it is also a fact that grounding of these helicopters is linked with the report of a sub-committee of the Ministry which concluded that it would be highly uneconomical to operate the Westland helicopters on commercial basis; and
- (d) if so, the remedial measures taken in the matter?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI MADHAVRAO SCINDIA): (a) Yes, Sir.

- (b) Following an accident at Juhu, Bombay, the fleet was first grounded on December 21, 1989. It was reinduc-ted in September, 1990 after the Hussainy Committee submitted its report. The fleet was grounded again on 9th February, 1991 in the light ofthe report of the sub-committee appointed by the Director General of Civil Aviation.
  - (c) Yes, Sir.